

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2420/2002

New Delhi this the 4th day of October, 2002

Hon'ble Mr. Kuldip Singh, Member (J)

1. Shri Hari Ram aged 26½ years
S/o Shri Sarju
R/o P 6 Kirbee Place (Servant quarters)
Delhi Cantt.
2. Shri Raj Kishore, aged about 34 years,
S/o Shri Laxmi Shanker
R/o RZ 26P/182 A/7
Indra Park, Palam Colony,
New Delhi.
3. Shri Ramesh aged about 28 years,
S/o Shri Laxman
R/o Tulsi Ram Bagechi,
House No. WZ 1475, Nangal,
New Delhi - 110 046
4. Shri Ram Nath aged about 33½ years,
S/o Shri Ram Avtar
R/o Kothi No. 10,
Kotwali Road,
Delhi Cantt.
5. Shri Kanyalal aged about 29 years
S/o Shri Sukh Ram
R/o House No. 479,
Jarlala Gaon,
Delhi Cantt- 10
6. Shri Shanker aged about 33 years
S/o Shri Bhagwati
R/o RZ 140 C Kailashpur,
Gali No. 2,
New Delhi - 110 045
7. Shri Uday Raj aged about 27½ years,
S/o Shri Jagdish Prasad
R/o 139E Mahavir Enclave,
Gali No. 69, Phase III,
New Delhi - 110 059
8. Shri Babu Lal aged about 34 years
S/o Shri Kalu Das
R/o RZ 24, Brahmpuri
Parbha Road, Via Nangal
New Delhi - 110 046

... Applicants

By Advocate: Shri Surinder Singh.

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- VERSUS -

1. Union of India, through:
The Defence Secretary,
Ministry of Defence,
D.H.Q.P.O.
New Delhi - 110 011
2. Director General of Supply & Transport,
Army Headquarters,
DHQ P.O.
New Delhi - 110 011
3. Commanding Officer,
226 Coy,
A.S.C. Supply Type G
Delhi Cantt

... Respondents

ORDER (URAL)

As the applicants have not filed any representation,
the OA is disposed of with a direction to the respondents
that the OA be treated as a representation and the same be decided
within a period of 2 months from today.


(KULDIP SINGH)
MEMBER (J)

Rakesh